

Pandiyar Punnapuzha Hydro-Electric Project in Kerala

529. SHRI P. K. KODIYAN: Will the Minister of ENERGY be pleased to state:

(a) whether the Project report on the Kerala Pandiyar Punnapuzha Hydro-Electric Scheme was forwarded to Central Water and Power Commission by Kerala State Electricity Board long back for technical clearance;

(b) if so, whether any decision has been taken thereon; and

(c) if not, by when it is expected?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The scheme Report originally submitted in February, 1973 was resubmitted in January, 1976 after modifications in the light of comments by Central Electricity Authority, Central Water Commission and Ministry of Finance. The cost estimates of scheme were re-cast by Kerala State Electricity Board on the basis of comments of Central Electricity Authority and Central Water Commission and submitted to Central Electricity Authority in February, 1977.

(b) No, Sir.

(c) Since the project would utilize tail race releases from the Tamil Nadu Pandiyar Punnapuzha Project, the decision can be finalised only after the technical clearance of the upstream Tamil Nadu Pandiyar Punnapuzha Project.

Naxalites killed in alleged encounters during Emergency

530. SHRI R. K. AMIN:

SHRI SATYENDRA NARAYAN SINHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Naxalites killed in alleged encounters during the Emergency in the country;

(b) whether attention of Government has been drawn to the interim report of the Enquiry Committee headed by Shri V. M. Tarkunde to investigate into the deaths of Naxalites in alleged encounters with police in Andhra Pradesh during Emergency; and

(c) if so, the reaction of Government in this regard?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) 31. This does not include information relating to the States of Andhra Pradesh; J & K; Karnataka; Kerala; Madhya Pradesh Orissa; Rajasthan; Uttar Pradesh and West Bengal. Information relating to these States is being collected and will be laid on the Table of the House.

(b) Yes.

(c) A statement is being made on this matter in response to a Calling Attention Notice later today.

सरकारी अधिकारियों द्वारा राजस्थान में मृतियों की चोरी

531. श्री सुरेन्द्र विक्रम: क्या गृह मंत्री यह बताने की कृपा करेंगे कि राजस्थान में बहुत से सरकारी अधिकारियों द्वारा 1 मई, 1977 से 30 मई, 1977 के दौरान मृतियों की चोरी की कितनी शिकायतें उन्हें मिलीं और उन पर क्या कार्यवाही की गई ?

गृह मंत्री (चौधरी चरण सिंह): ऐसी कोई शिकायत प्राप्त नहीं हुई है।